N O T I C E

In continuation of Notice dated 6th May 2022, it is hereby notified for the information of the Advocates and parties appearing in person that during ensuing Summer Vacation 2022 commencing from Monday, the 9th May 2022 to Sunday, the 5th June 2022 (both days inclusive with prefix holiday i.e. Sunday, the 8th May 2022) the following arrangement have been made to transact judicial work, physically at Principal Seat at Bombay.

2nd PART

From 15.05.2022 to 21.05.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

(CIVIL/CRIMINAL)

(17th & 19th May 2022)

Sr. No.	Bench	Court Room No.
1	The Hon'ble Shri Justice **NITIN W. SAMBRE** AND The Hon'ble Shri Justice **ANIL L. PANSARE**	6

3rd PART

From 22.05.2022 to 28.05.2022

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

(CIVIL/CRIMINAL)

(23rd, 25th & 27th May 2022)

Sr. No.	Bench	Court Room No.
2	The Hon'ble Shri Justice **P.D. NAIK** AND The Hon'ble Shri Justice **ABHAY AHUJA**	6

Dated this 9th May 2022

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay.

Sd/-
(V.R. Kachare)
I/c Registrar (Judl.-II)
High Court (A.S.), Bombay.